IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI COURT-III

IB-225/(ND)/2017

In the matter of TKJ Marketing (P) Limited

....PETITIONER

SECTION:

Under Section 59 of IBC Code, 2016

Order delivered on 10.1.2018

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner /applicant

For the Respondent/Corporate Debtor: -

ORDER

Learned Counsel for the petitioner is present.

For passing orders, post on 11.1.2018.

(R. VARADHARAJAN) / MEMBER (JUDICIAL)

Surjit 10.1.2018